12 Noon

PAPERSLAIDONTHETABLE

Notifications of the Ministry of Environment and Forests

THE IVUNISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): Madam, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests, under Section 26 of the Environment (Protection) Act, 1986;

- S.0.536 (E) dated the 20* May, 2002, amending the S.O. 884(E) dated 19* December, 1996. [Placed in Library.&eNo. L.T. 6167/02]
- S.O. 727 (E) dated the 11 * July, 2002, amending the Notification S.O. 83(E) dated 16.2.87 pertaining to delegation of powers, under Section 11(1) of the Environment Protection Act, 1986 to Chairman & Member Secretary of the Central Pollution Control Board. [Placed in Library. *See* No.L.T.6164/02]
- (3) S.O. 728 (E) dated the 11* July, 2002, amending the Notification S.O. 84
 (E) dated 16.2.87 pertaining to delegation of powers, under Section 10(I) of the Environment Protection Act, 1986 to Chairman & Member Secretary of the Central Pollution Control Board. [Placed in Library. See No. L.T 6165/02]
- (4) S.O. 729 (E) dated the 11 * July, 2002, publishing the delegation of powers, under Section 20 of the Environment Protection Act, 1986 to Chairman, Central Pollution Conn"ol Board.
- (5) S.O. 730 (E) dated the 11"" July, 2002, publishing delegation of powers, under Section 5 of the Environment (Protection) Act, 1986 to Chairman Central Pollution Control Board. [Placed in Library for (4) and (5)ieeNo.L.T.6166/02]
- (6) S.O. 820 (E) dated the 2""August, 2002, regarding recognition of the Environmental Laboratories. [Placed in Library. *See* No. L.T. 6163/02]
- I. Report and Accounts (2001 -02) of the Railway Sports Promotion Board, New Delhi and related papers.
- II. Report and Accounts (2001-02) of the Indian Railway Welfare Organisation, New Delhi and related papers.

196